

Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-1517-JK (LD ) of 2024**

**DATED:- 01 - 02 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/1/2024

Dated:- 01 - 02 - 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Annexure to the Government Order No.1517-JK(LD) of 2024 dated 01.02.2024

S. No	Case Title	OIC
01	TA No.486/2022 in SWP No. 779/2015. Riffat Rohie V/s state and others. .	<b>Sh. Mahesh Kumar Verma, Joint Director Agriculture, State Land Use Board, Jammu</b>
02	TA No. 2534/2020 in SWP No. 2325/2010 Sanjeev Singh Jamwal V/s D/o Agriculture Prod., UT of J&K	
03	TA No. 1908/2020 in SWP No. 2551/2018 Yash Pal V/s State of J&K & Ors.	
04	TA No. 1330/2020 in WP(C) No. 3198/2019 Rajesh Pathania V/s State of J&K and others.	
05	OA No. 15814/2023 Pritam Chand V/s UT of J&K & Ors.	
06	OA No. 1370/2023 Vijay Kumar V/s APD and others.	
07	OA No. 1380/2023 Adarsh Kumar v/s APD and others.	
08	TA No. 2406/2021 Aijaz Maqbool Baba Vs D/O ASH Department	<b>Ms. Rehana Hassan, Under Secretary to the Government.</b>

*Rehana Hassan*  
01/02/24

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